

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &  
I.A. No. 102 of 2014**

**Dated : 11<sup>th</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Poorva Sahegal  
Mr. Anushree Bardhan**

**Counsel for the Respondent(s): Mr. Amit Kapur  
Ms. Poonam Verma and  
Mr. Gaurav Dudiya  
Mr. Akshat Jain for R. 76  
Mr. Buddy A. Ranganadhan for R.7  
Mr. Shamik Bhatt for R. 40  
Mr. Gaurav Mathur, Mr. Vikrant  
Bhardwaj for R. 11, 15, 19, 61, 69  
Mr. S. Gaurav Mathur with  
Mr. Shekhar P. Jha for R.77  
Mr. Marfatia for R. 16, 22,29,67 &78  
Mr. Rajeev Kumar for R.40, 57 & 60  
Mr. Hemant Singh for R. 42  
Mr. Hemant Sahai for R. 20, 26 & 23  
Mr. Amit Kapur, Ms. Poonam Verma &  
Mr. Gaurav Dudeja for R.76  
Mr. Rajiv Yadav with Shri S.R. Pandey  
for R.1  
Mr. Ashwini for R. 55  
Mr. Vikas Mishra for R.17 & 45  
Mr. Nupur kanungo for R.50  
Mr. Mandakini Ghosh for R.9  
Ms. Manisha T Karia**

**Mr. S.N. Sharma for R.39**  
**Mr. Rajeev Kumar for R.40, 57 & 60**

**ORDER**

We have heard Mr. M.G. Ramachandran, the learned counsel in rejoinder submissions for some time. He is directed to file his comprehensive Written Submissions on or before 01.05.2014 after serving copy on the other side.

Post the matter for further submissions on **08.05.2014 at 12.30**

**p.m.**

**(Rakesh Nath)**  
**Technical Member**  
ts/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**